

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:564
ANSWERED ON:24.07.2003
VIOLATION OF NAVRATNA BOARD GUIDELINES
ADHIR RANJAN CHOWDHURY

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether the Government are aware that Navratna Board guidelines have been violated in case of appointments of CMD of Mumbai's Mahanagar Gas Limited;
- (b) if so, the facts and details thereof;
- (c) the reasons for violation of such guidelines;
- (d) the details of the guidelines issued by the Government in this regard; and
- (e) the action taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRIMATI SUMITRA MAHAJAN)

- (a)to(e) The matter is under consideration.